



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/3102/2012 (PART-HEARD), WITH WP(C) 4866/10, 4948/10, 4949/10, 130/11, 164/11, 4214/14 & 4226/15( ALL D/O), FIXED	M/S VST INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION MR.S SAIKIA
	<b>WITH</b> WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	<b>WITH</b> MC/2187/2014 <b>in</b> WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
3	WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
	<b>WITH</b> WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION MR.S SAIKIA
5	WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	<b>WITH</b> I.A.(Civil)/1446/2016 <b>in</b> WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
6	WP(C)/3642/2017	JAGATI COKE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

7	<b>WITH</b> WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
8	<b>WITH</b> WP(C)/3645/2017	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
9	<b>WITH</b> WP(C)/3646/2017	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
10	<b>WITH</b> WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
11	<b>WITH</b> WP(C)/3651/2017	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
12	<b>WITH</b> WP(C)/3652/2017	KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
13	<b>WITH</b> WP(C)/3655/2017	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
14	<b>WITH</b> WP(C)/3656/2017	JUPITER COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
15	<b>WITH</b> WP(C)/3657/2017	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	<b>WITH</b> WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	<b>WITH</b> WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI

18	<b>WITH</b> WP(C)/3988/2017	BHARTI INFRATEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
19	<b>WITH</b> WP(C)/4258/2017	BHARTI AIRTEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
20	<b>WITH</b> WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
21	<b>WITH</b> WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
22	<b>WITH</b> WP(C)/5738/2017	M/S. KESHARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
23	<b>WITH</b> WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
24	<b>WITH</b> WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
25	<b>WITH</b> WP(C)/5784/2017	DISHNET WIRELESS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
26	<b>WITH</b> WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
27	PIL/24/2014	RAJEEB KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B D KONWAR MRS.J M KONWAR MS.S BARUA	GA, ASSAM R-1 and 6 MR.S C KEYAL( R- 4-5) SC, SOCIAL WELFARE( R- 2-3) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019



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**[ For Thursday,16th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/3951/2018 FIXED in WP(C)/5710/2018	SMT. BILOMI BATHARI <b>Versus</b> SMT. JUNMONI BATHARI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, AG MR. P MAHANTA
	<b>WITH</b> WP(C)/5710/2018	SMTI. JUNMONI BATHARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5) MR. C BARUAH (SC, AG, R- 3)
<b>ADMISSION</b>				
2	WP(C)/6989/2017 FIXED	TAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K SINHA	GA, ASSAM
3	WP(C)/7045/2017 FIXED	AJIT KUMAR BIBHUTI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M R CHOUDHURY MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	ASSTT.S.G.I.
4	WP(C)/3508/2018 FIXED	BISHAWJIT DEBNATH <b>Versus</b> OIL INDIA LTD. AND 5 ORS.	MR G P BHOWMIK MRS. M HORE MS M KALITA	GA, ASSAM (R5) MR. S DEKA (R6) MS. J BORO (R6) MR D TUMUNG (R6) SC, OIL MR. B DEKA (R6)
5	WP(C)/4979/2018 FIXED	AAMIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J SINGH MR. N J KHATANIAR MR. K K HANDIQUE MS. S SARMA MS. L DAS	SC, HEALTH

**ORDERS**

6	Cont.Cas(C)/212/2018 FIXED	FAKAR UDDIN AHMED <b>Versus</b> PRAFULLA KUMAR HAZOARI AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. C BORUAH (R1) MS. M BARMAN (R3) MR. D NATH (R3)
	<b>WITH</b>			
7	WP(C)/956/2016	RAJKUMAR KACHARI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI	GA, ASSAM SC, FINANCE
	<b>WITH</b>			
8	WP(C)/1216/2016	FAKAR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI MR.R A CHOUDHURY	GA, ASSAM SC, FINANCE
	<b>WITH</b>			
9	Cont.Cas(C)/210/2018	RAJKUMAR KACHARI AND 2 ORS. <b>Versus</b> PRAFULLA KUMAR HAZOARI AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D SAIKIA (R2) MR. C BORUAH (R1) MS. M BARMAN (R3) MR. B GOGOI (R2) MR. D NATH (R3) MR P NAYAK (R2) MS. N BORDOLOI (R2)
	<b>WITH</b>			
10	WP(C)/2321/2018	RAJKUMAR KACHARI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM SC, FINANCE
			<b>HEARING</b>	
11	WP(C)/3082/2017 P/H, FIXED	RENU KAKATI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.R HAZARIKA MR.N HASAN MR.J ROY MR.A HASAN MR.S BORTHAKUR	SC, TAXES SC, FINANCE
12	WP(C)/302/2014 FIXED	K. SUANTHANG <b>Versus</b> STATE BANK OF INDIA and 5 ORS	MR. S BANIK MR G KHANDELIA MR G KHANDELIA MS.A CHOUDHURY MR. K DEKA MS J TRIPATHI	MR.S S SHARMA MS.L SARMA
13	WP(C)/799/2017	SIRAZUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM
14	WP(C)/6953/2017 FIXED	DINESH BURAGOHAAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM SC, FINANCE
15	WP(C)/7096/2017	PROTIM PATNI DEY <b>Versus</b> OIL INDIA LTD and 3 ORS	MR.D K BHATTACHARYYA MR.N DEKA MR.M GOGOI	MR.S N SARMA MR.A SARMA SC, OIL MR.A JAHID
16	WP(C)/8653/2018	BINAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 19 ORS	MR S CHOUDHURY MR A SARMA MR. K KALITA	MR. U K NAIR (R12, R13) MR. A CHETRY (R12, R13) MR G DAS (R12, R13) ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/825/2019 FIXED	BANSHI BADAN GUCHAIT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. B DEORI	GA, ASSAM
2	WP(C)/2062/2019 FIXED	Haidar Ali <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K KALITA MR E SHITIRI MR. C BASUMATARY	GA, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
3	I.A.(Civil)/1466/2019 FIXED in WP(C)/7847/2018	M/S NARAYAN MUKHERJEE AND CO., <b>Versus</b> M/S. MAZUMDAR ENTERPRISE AND 3 ORS	MR. P K ROY MR. S K CHAKRABORTY	MR. B DUTTA MR. S BORAH
	<b>WITH</b> WP(C)/7847/2018	M/S. MAZUMDAR ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	MR. P K ROY (R4) MR. S C KEYAL (ASSTT.S.G.I., R1-R3) MR J K PARAJULI (R4) MR. S K CHAKRABORTY (R4) MS. N S PARAJULI (R4) ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
4	WP(C)/7086/2013 FIXED	AFROZA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R DUBEY MS.A BORPUJARI MS.A DEKA	GA, ASSAM MR.R K BORA
5	WP(C)/6262/2017 FIXED	18 NO. SUKAN SUTI BORBIL MIN MAHAL CO-OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.N BORUAH MR.D K KATAKEY	GA, ASSAM
6	WP(C)/6553/2017 B/O	BISHNU KUMAR BANSAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, IRRIGATION
	<b>WITH</b> WP(C)/6538/2017	KRISHNA KUMAR BANSAL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, IRRIGATION



8	<b>WITH</b> WP(C)/6548/2017	ANANDA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, IRRIGATION
9	<b>WITH</b> WP(C)/6579/2017	SUBHASH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, IRRIGATION
10	<b>WITH</b> WP(C)/6899/2017	INDRA DEHINGIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, IRRIGATION
11	WP(C)/850/2018 FIXED	KALPANA BARUAH <b>Versus</b> UNITED BANK OF INDIA AND ANR	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK	MS. N MODI MR. S DUTTA MR. C SHARMA R A HAZARIKA
12	WP(C)/7813/2018 FIXED	JITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
13	<b>WITH</b> WP(C)/7783/2018	M/S. BRAHMAPUTRA ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
14	<b>WITH</b> WP(C)/7807/2018	M/S. SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
15	<b>WITH</b> WP(C)/7829/2018	AJAY JALAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
16	WP(C)/8606/2018 FIXED	PRISTINE HINDUSTAN INFRAPROJECTS PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 3 ORS.	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MS. P BHATTACHARYA (R3) SC, NF RLY MR. B.DEB (R3)
17	WP(C)/560/2019 FIXED	M/S. GAJRAJ ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A T SARKAR MS. R RAHMAN MR. D J MAHANTA	SC, HEALTH
18	WP(C)/2044/2019 FIXED	HAZERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/2483/2019 FIXED	ABUL HUSSAIN MIAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, REVENUE (R2) SC, FINANCE DEPTT. (R3)
<b><u>ORDERS</u></b>				
20	Cont.Cas(C)/580/2017 FIXED	GAUTAM KUMAR DAS <b>Versus</b> THANSESWAR MALAKAR AND ANR.	MR.J SARMAH	MR. B K JAIN MS. R B BORA, GA Assam (R 2) MS. M DASGUPTA MR. C SHARMA
<b><u>HEARING</u></b>				
21	WP(C)/967/2015	RAJESH BAID and 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.B CHAKRABORTY MR.N BHARALI MR.N DEKA MR.A K DAS	GA, ASSAMR1-3 SC, G M D A(R4)

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
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9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
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14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 5**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2722/2019 FIXED	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J AHMED MR. S A HUSSAIN MR D J HALOI MS A HUSSAIN	SC, ELEM. EDU SC, FINANCE
2	WP(C)/2824/2019 FIXED	PARAG DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. P K BORAH	SC, ELEM. EDU
3	WP(C)/2845/2019 FIXED	RUPAM KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J C GAUR MR. U C DAS	SC, HIGHER EDU
<b>ADMISSION</b>				
4	WP(C)/7800/2016 WP(C) 3550/2011(D/O), FIXED	DEBA KUMAR PAGAG <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR N J DAS MR. D DEKA MR. H DAS	GA, ASSAM SC, ELEMENTARY EDUCATION
5	WP(C)/839/2017 WP(C) 929/2015(D/O), FIXED	MD. ABDUL MOZID ALI and 34 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. B D GOSWAMI (P3, P4, P16) MR. J C GOGOI MR. K KALITA MR. D HANDIQUÉ MR. S ALI MR. N GOGOI MR. H KAKATI	SC, ELEMENTARY EDUCATION SC, FINANCE
6	WP(C)/3601/2017 FIXED	BENUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M K HUSSAIN MS.K SHARMA	GA, ASSAM SC, ELEMENTARY EDUCATION
7	WP(C)/4734/2017 FIXED	KHIROD GOGOI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUÉ MS.N GOGOI MR.S ALI MR.H KAKATI	MR A BARMAN MR. B HUSSAIN SC, HIGHER EDUCATION SC, U G C
8	WP(C)/5394/2017 FIXED	MUKUNDA BORAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I ALAM MR.B J GHOSH	SC, ELEMENTARY EDUCATION MRS A VERMA SC, FINANCE

9	WP(C)/5434/2017 WP(C) 974/2008(D/O), FIXED	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
<b>WITH</b>				
10	WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
11	WP(C)/3386/2018 FIXED	LUQMAN ANSARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B CHETRI MR. K K PARASAR	SC, SEC. EDU. GA, ASSAM MR. N UPADHAYAY (R7) SC, FINANCE
12	WP(C)/5612/2018 B/O	BINOY CH. SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR L RABHA MR B SARMAH MR S BARMAN	SC, HIGHER EDU SC, AG
13	WP(C)/8206/2018 B/O	AYESHA SIDDIQUA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. S BHUYAN MS N KALITA	MR. D NATH (R3) MR D KALITA (R3) SC, HEALTH
14	WP(C)/246/2019 B/O	JHUMA SENGUPTA (DUTTA) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MS. N THAPA MR. M GOGOI	SC, ELEM. EDU
15	WP(C)/725/2019 FIXED	BODRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H I CHOUDHURY MR. S K DAS MR R KARIM	SC, ELEM. EDU
16	WP(C)/796/2019 FIXED	MAFUZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU MR. A F N U MOLLAH (R6,R7,R8) MR. A S CHOUDHURY (R6,R7,R8) MD H R AHMED (R5) MD A ISLAM (R5) SC, BTADC
<b>WITH</b>				
	I.A.(Civil)/1158/2019 in WP(C)/796/2019	AKBAR ALI <b>Versus</b> MAFUZUR RAHMAN AND 7 ORS	MD H R AHMED	SC, ELEM. EDU MR. P K DEKA MD. S ALOM SC, BTC
17	WP(C)/1150/2019 FIXED	ABDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B U AHMED MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR P NAYAK, SC, FINANCE(R-7)
18	WP(C)/1468/2019 FIXED	M/S. RONAK CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B KAUSHIK MR. S HAZARIKA	SC, GST SC, FCI
<b><u>BAIL HEARING</u></b>				
19	AB/3830/2018 FIXED	JEET AMRIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MR A K RAI MS. N RAI	PP, ASSAM
20	AB/995/2019 FIXED	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
<b><u>ORDERS</u></b>				
21	WP(C)/5826/2014 B/O	TAPAN KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.F K R AHMED MR.M K HUSSAIN MR.B SINHA MR.A RAHMAN MR.S M H HAQUE	SC, SECONDARY EDUCATION
<b>WITH</b>				
22	WP(C)/3962/2015	TAPAN KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.B SINHA MR.S M H HAQUE	GA, ASSAMR4 SC, SECONDARY EDUCATION(R1,2,3,5 & 6)

23	Cont.Cas(C)/116/2016 FIXED	ROBUIAL HUSSAIN <b>Versus</b> Resp. No. (2) DR KADAM ALI and 3 ORS	MR.M U MAHMUD MR.A DAS MS.A MEDHI MR.F ISLAM MR.M ALI MR.M R Z CHOUDHURY MR.A RAHMAN	MR. A DEKA (R5) MR.P SAIKIA(R-1)
24	I.A.(Civil)/1363/2019 FIXED in WP(C)/8517/2018 <b>WITH</b> WP(C)/8517/2018	SMTI PARAMITA ACHARJEE <b>Versus</b> DR. ABHIJIT CHOUDHURY AND 6 ORS  ABHIJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD F FARIDI MR. A DHAR MISS S ROY  MR. S DUTTA MS. S NATH MS I DAS	SC, HIGHER EDU MR S DUTTA MR S NATH  SC, HIGHER EDU MR S CHAKRABORTY (R3, R4) MR. R SARKAR (R3, R4)

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/100/2017 WITH LCR	MD. RAHIM UDDIN <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.S B RAHMAN MR.K MIRA MS.L WAJEEDA MR.A W AMAN MR.D K DEKA	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/2677/2017 WITH LCR, FIXED	NOOR ISLAM @ MALAN ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.A AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/2922/2017 FIXED	SHIRISH DAS @ SHIRISH CH. DAS and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S BHATTACHARJEE MS.D KALITA MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/3010/2017 WITH LCR	ELIZA KHATUN @ ALIZA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR A A DEWAN MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/3420/2017 WITH LCR	MALBOR HUSSAIN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM R2-4 ASSTT.S.G.I.(R1)
6	WP(C)/3451/2017 WITH LCR	STATE OF ASSAM and ANR. <b>Versus</b> MUSTT. MUN BEGUM	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR. GA, ASSAM SC, C G S C	MR.U DAS MRT RAJBONSHI
7	WP(C)/3484/2017 WITH LCR 2 FILES	ANCHAR ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M H RAJBARBHUIYAN MR.W RAHMAN MS.S RASUL MS.R CHETRI MR.N I CHOWDHURY	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/3513/2017 WITH LCR 1 FILE	MOHAMMAD ALI @ MAHAMAD ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A M BARBHUIYA MR.Z HAMMAD MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/3521/2017 WITH LCR	AMJAD ALI @ AMJAD ALI MONDAL <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.J MOLLAH MS.A BHANU MR.S P DAS	GA, ASSAM ASSTT.S.G.I.

10	WP(C)/3550/2017 WITH LCR	KAMALA RANI DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR. D MAZUMDAR	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/3570/2017 WITH LCR	MUSSTT. RAHIMA KHATUN @ BIBI <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/3592/2017 WITH LCR	ASHRAB ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/3594/2017 WITH LCR	ROBI DEY <b>Versus</b> THE UNION OF INDIA	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3610/2017 WITH LCR	KOMELA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/3638/2017 WITH LCR	MUSSTT. KHODEJA BIBI @ KHODIJA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.M HAQUE MR.Z HUSSAIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3674/2017 WITH LCR	PABITRA DEBNATH NATH <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3685/2017 WITH LCR	MUSSTT. JAHURA KHATOON @ MS JAHURA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/5986/2017	ABDUL ZOBBAR SK. @ ZOBBAR ALI SK. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MD.A J ATIA MR J UDDIN MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/3290/2017 <b>in</b> WP(C)/5986/2017	ABDUL ZOBBAR SK@ ZOBBAR ALI SK <b>Versus</b> THE UNION OF INDIA and ORS	MD.A J ATIA MRJ UDDIN MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/6754/2018 WITH LCR, FIXED	HAFIZ UDDIN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
20	WP(C)/6758/2018	NASIBON NESSA AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR MS. M K BROWN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
21	Review.Pet./87/2016 in WP(C) 2148/12(D/O)	SRI TAPAN KUMAR SAHA @ TAPAN SAHA and 2 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.D NANDI MS.P SHARMA	GA, ASSAM ASSTT.S.G.I.
22	Review.Pet./82/2017 in WP(C) 928/14(D/O), FIXED	MD. MANNAS ALI @ ABDUL MANNAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A R SIKDAR MR.N AHMED MR.S ISLAM MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
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9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
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20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP(I/O)/65/2014 (PART-HEARD), FIXED	FIROZ ISLAM SARDAR and 3 ORS. <b>Versus</b> NAZRUL ISLAM SARDAR and ORS.	MR. D MAZUMDAR MR.S DEY MR.P K DEBROY AMICUS CURIAE	MR.S HOQUE
2	FAO/68/2018 FIXED	M/S PANBARI TEA CO. LTD. AND 2 ORS. <b>Versus</b> M/S UMCHAND SHERMALL AND CO.	MR K AGARWAL MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. D K KOTHARI MR. B DEKA
	<b>WITH</b> I.A.(Civil)/4276/2018 <b>in</b> FAO/68/2018	M/S PANBARI TEA CO. LTD. AND 2 ORS. <b>Versus</b> M/S UMCHAND SHERMALL AND CO.	MR K AGARWAL MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	
	<b>WITH</b>			
3	CRP/189/2018	M/S PANBARI TEA CO. LTD. AND 2 ORS. <b>Versus</b> M/S UMCHAND SHERMALL AND CO.	MR K AGARWAL MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	
4	CRP(I/O)/120/2018 FIXED	ISLAM UDDIN AND 2 ORS. <b>Versus</b> ABDUL BASIT AND 8 ORS.	MS. R CHOUDHURY MRS. S ROY MS P SARMAH	MR. P D NAIR (R1, 3 AND 4) MR G ALAM (R1, 3 AND 4) MS J KHANOM (R1, 3 AND 4) MR. H ROHMAN (R1, 3 AND 4) MR. C K S BARUAH (R 6, 7 AND 8) MR. D NAG (R1, 3 AND 4)
<b>ORDERS</b>				
5	I.A.(Civil)/893/2019 WITH LCR, FIXED <b>in</b> MFA/186/2017	MD RUPCHAN ALI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.		MS. R D MOZUMDAR

<b>WITH</b> MFA/186/2017	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. RUPCHAN ALI and ANR,	MS.R D MOZUMDAR	MR.D K SAIKIA MS.S D SAIKIA
<b>WITH</b> I.A.(Civil)/4251/2017 <b>in</b> MFA/186/2017	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. RUPCHAN ALI and ANR,	MS.R D MOZUMDAR	MR.D K SAIKIA MS.S D SAIKIA
<b>HEARING</b>			
6 Arb.A./6/2016 WITH DOCUMENTS & LCR, FIXED	M/S BHAGHEERATHA ENGINEERING LTD. <b>Versus</b> HIS EXCELLENCY, THE GOVERNOR OF THE STATE OF MIZORAM,	MR.S DUTTA MR.G THOMAS MR.A GEORGE	MR.S DAS MR.A ROY MR.B LALRAMENGA GA, MIZORAM ADDL. A.G., MIZORAM
7 LA.App./2/2017 WITH LCR	OIL INDIA LIMITED <b>Versus</b> SMTI THUNU GAYAN and ANR	MS.M BARMAN MR.A GOGOI	GA, ASSAM MR.N BHARALI(R-1) MR.S ALIR-1
<b>WITH</b> 8 LA.App./24/2018	OIL INDIA LIMITED <b>Versus</b> SRI SASHIMOHAN DAS and ANR	MR. A M BUZARBARUAH MS. M BARMAN	
<b>WITH</b> I.A.(Civil)/1744/2018 <b>in</b> LA.App./24/2018	OIL INDIA LIMITED <b>Versus</b> SASHIMOHAN DAS and ANR	MR. A M BUZARBARUAH MS. M BARMAN	
<b>WITH</b> 9 LA.App./33/2018	OIL INDIA LIMITED <b>Versus</b> SMTI RENU DAS and ANR,	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	MR N P DOWERAH (R1) GA, ASSAM MRS M DAS (R1)
<b>WITH</b> I.A.(Civil)/2084/2018 <b>in</b> LA.App./33/2018	OIL INDIA LIMITED <b>Versus</b> SMTI RENU DAS and ANR,	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	MR N P DOWERAH (R1) GA, ASSAM MRS M DAS (R1)
<b>WITH</b> 10 LA.App./34/2018	OIL INDIA LIMITED <b>Versus</b> SRI GUNINDRA NATH DAS and ANR	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	GA, ASSAM
<b>WITH</b> I.A.(Civil)/2101/2018 <b>in</b> LA.App./34/2018	OIL INDIA LIMITED <b>Versus</b> SRI GUNINDRA NATH DAS and ANR	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	GA, ASSAM
<b>WITH</b> 11 LA.App./35/2018	OIL INDIA LIMITED <b>Versus</b> ON THE DEATH OF LATE BASUDEB DAS HIS LEGAL HEIRS SMTI HARSHALATA DAS and 3 ORS	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	GA, ASSAM
<b>WITH</b> I.A.(Civil)/2120/2018 <b>in</b> LA.App./35/2018	OIL INDIA LIMITED <b>Versus</b> ON THE DEATH OF LATE BASUDEB DAS HIS LEGAL HEIRS SMTI HARSHALATA DAS and 3 ORS	MR. A M BUZARBARUAH MR. A GOGOI MS. M BARMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
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6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019

8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
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14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.Rev.P./274/2017 WITH LCR	DHARMA PROJA <b>Versus</b> MUSST. MOMINA KHATUN	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	MR.S B RAHMAN MR.A W AMAN MR.M R SODIAL
2	CRL.A(J)/11/2018 WITH LCR 5 FILES, FIXED	MD. NAZIMUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. BHASKAR BARUAH, AMICUS CURIAE MR. L R MAZUMDER MD. I HUSSAIN	MR. S ISLAM MS. A KAUSHAR PP, ASSAM
3	Crl.A./76/2018 WITH LCR 4 FILES, FIXED	HARE KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MRS. A DAS MR. P BISWAS	PP, ASSAM
4	Crl.A./42/2019 WITH LCR 6 FILES, FIXED	SRI DEBAJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN	PP, ASSAM
5	Crl.A./53/2019 WITH LCR 3 FILES, FIXED	SRI PRAFULLA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. D GOGOI (INFORMANT) PP, ASSAM
6	I.A.(Crl.)/81/2019 WITH LCR 5 FILES, FIXED in Crl.A./39/2019	MANZUR RAHMAN BARBHUIYA @ MANJUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	PP, ASSAM
	<b>WITH</b> Crl.A./39/2019	MANZUR RAHMAN BARBHUIYA @ MANJUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	MS. A AHMED (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
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8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
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18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.A./168/2019	SRI JAKHUNDA NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	PP, ASSAM
<b>ORDERS</b>				
2	Crl.A./281/2016 WITH LCR 6 FILES & P.B. 2 NOS., FIXED	ALTAF HUSSAIN BARBHUYAN @ ALTA HUSSAIN and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
3	<b>WITH</b> Crl.A./260/2016	BORAI MIA @ GIASUDDIN and 3 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
4	Crl.A./108/2019 WITH OFFICE NOTE	UDAY BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. R K MEDHI	PP, ASSAM
5	<b>WITH</b> I.A.(Crl.)/214/2019 <b>in</b> Crl.A./108/2019	UDAY BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. R K MEDHI	PP, ASSAM
5	Crl.A./114/2019 WITH LCR 6 FILES, FIXED	SRI SURESH MANDAL AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6	<b>WITH</b> I.A.(Crl.)/223/2019 <b>in</b> Crl.A./114/2019	SRI SURESH MANDAL AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6	I.A.(Crl.)/351/2019 <b>in</b> Crl.A./3131/2019	SOMNA BORO @ CHAMNA NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS	PP, ASSAM
6	<b>WITH</b> Crl.A./3131/2019 (Filing Number)	SOMNA BORO @ CHAMNA NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR		

**HEARING**

7	Crl.A./26/2015 WITH LCR 5 FILES & P.B. 2 NOS., FIXED	MD NAZIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N H LASKAR MR.A AHMED MR.A ALAM MR.J M SULAIMAN	PP, ASSAM
	<b>WITH</b> I.A./479/2015 <b>in</b> Crl.A./26/2015	MD NAZIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N H LASKAR MR.A AHMED MR.A ALAM MR.J M SULAIMAN	PP, ASSAM
8	Crl.A./225/2015 WITH LCR 5 FILES & P.B. 2 NOS.	MD NURUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.L R MAZUMDER	MR.R GOSWAMI(R-2TO4) MR.I ALAM(R-2TO4) MR.T SK(R-2TO4) PP, ASSAM
9	Crl.A./47/2016 WITH P.B. & LCR, FIXED	SRI DHARMESWAR BORA <b>Versus</b> THE STATE OF ASSAM and ANR	MR. B K MAHAJAN MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. R ALI	PP, ASSAM
10	Crl.A./219/2016 WITH P.B. & LCR	SMTI MIJINK BASUMATARY @ MAINAO <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.R DE MR. E AHMED MS.E SHITIRI MR.F A HASSAN	PP, ASSAM
11	Crl.A./33/2017 WITH P.B. & LCR	MD SOBOR ALI and 3 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.M KAR	MR.I ALAMR-2 MR.S ISLAM(R-2) MR.A CHOUDHURY(R-2) MR.T SK(R-2) MS.M KONCH(R-2) PP, ASSAM
	<b>WITH</b>			
12	Crl.A./41/2017	ABDUL MOTLIB LASKAR @ BOGURI and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.H SARMA ADDL PP,ASSAM
13	Crl.A./88/2017 WITH LCR 5 FILES & P.B. 2 NOS.	RANJIT BORA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M RAHMAN MRS BORGHAIN MR.A AHMED MSB DEVI MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
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9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
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22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/5469/2011 FIXED	SIBA PRASAD SHARMAH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.B TALUKDAR MR.M DAS MR.P MAHANTA	MR.R DUBEY SC, F.DEPTT.
	<b>WITH</b>			
2	WP(C)/657/2014	SIBA PRASAD SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.P MAHANTA MR.A PHUKAN	MR.R DUBEY SC, FINANCE
	<b>WITH</b>			
3	WP(C)/1493/2012 FIXED	DIPANKAR LAHKAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G BAISHYA MR.T ISLAM MR. I H LASKAR MR. P K DEKA MD. S ALOM MS.P GOSWAMI	DR.B AHMED MR.A M BUZARBARUAH MS.M BARMAN SC, IRRIGATION
	<b>WITH</b>			
4	WP(C)/5597/2011	SMTI ALAKA SAIKIA DAS and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D SAIKIA MR.A ALI MR.S A AHMED	DR.B AHMED SC, IRRIGATION
	<b>WITH</b>			
5	WP(C)/3586/2012	MD. ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SARMA MR.K K DEY MR.D PACHANI	MR.B AHMED SC, IRRIGATION
	<b>WITH</b>			
6	WP(C)/6723/2013 FIXED	KUSHAL KOWAR DEKA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(-9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MS.B GOGOI
	<b>WITH</b>			
7	WP(C)/7180/2013 FIXED	UPEN CH. BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A SARMA MR.K PAUL MR.D K DEY MR.J P CHAUHAN	GA, ASSAM

8	WP(C)/6596/2014 FIXED	NO.8752543 NK/GD MANIK DAIMARY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. K R PATGIRI MD.A HUSSAIN MR.D DAS MR.K SARMA MS. C DAS MR.M BERIA MR.K CHOUDHURY MS. C DAS MS.K M SARMA	MR.S C KEYAL ASSTT.S.G.I.
9	WP(C)/4267/2015 FIXED	SIMANTA BORGOHAIN and 15 ORS <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD and 5 ORS	MR.B K MAHAJAN MR.A BORGOHAIN MR.S BORTHAKUR	MR.G N SAHEWALLAR-1 to 6 MR.B K DAS(R-1 to 6) MR.H P NEOG(R-1 to 6)
10	WP(C)/4498/2015 FIXED	NO.115330082 EX-RT/GD MUSTAQUE AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	C.G.C. MS.A DAS ASSTT.S.G.I.
11	WP(C)/7919/2015 FIXED	DIGANTA BARO and 71 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, FOREST MR.R K BORA SC, FINANCE
12	WP(C)/520/2016 B/O	KISHORI SAW <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. I H SAIKIA MR. K KALITA MR. K KALITA MS. S KANUNGOE MR. S A B KHABIR MR. J KEMPRAI	MR. S C KEYAL MR. S SAIKIA (R-3) MR. A HUSSAIN (R-3) MR. J ROY(R-3) MR. C SHARMA R-3 MR. C SHARMA R-3 PP, ASSAM ASSTT.S.G.I.
13	WP(C)/1320/2016 FIXED	RAJ KUMAR DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. J SARMA MR. M C DAS	ASSTT. S.G.I.
14	WP(C)/2486/2016 B/O	BASANT KUMAR DUGAR JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	GA, ASSAM
	<b>WITH</b>			
15	WP(C)/2570/2016	M/S CENTURY MERCANTILE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	GA, ASSAM
	<b>WITH</b>			
16	WP(C)/2808/2016	M/S SHIWDHANMAL GAJANAND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	GA, ASSAM
	<b>WITH</b>			
17	WP(C)/3423/2016	BHUSHAN KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	GA, ASSAM
	<b>WITH</b>			
18	WP(C)/4049/2016	RAM GOPAL DEORAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	GA, ASSAM MR.D BARMAN(R-4) MR.I C DEKA(R-4) MS.R SALOIR-4 MSL RAHMAN(R-4)
19	WP(C)/2790/2016 WITH LCR, B/O	JIBON JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR.D K SAIKIA (R-1) MR. S C KEYAL R- 2 TO 5 C.G.C.
20	WP(C)/6408/2016 FIXED	ILMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R SARMA MS.K D SARMAH MSB DEVI	MR.B K SARMASC,SWD MR A D CHOUDHURY(R-3)

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/249/2017 FIXED	SMT. SAKALA DEVI THAKUR and 6 ORS. <b>Versus</b> M/S. ANSAR and BROTHER and ANR.	MR.D NANDI MS.P SARMAH	MR.R ALI MR.R BORDOLOI MR. F AHMED
	<b>WITH</b> I.A.(Civil)/2712/2017 <b>in</b> CRP/249/2017	SMT. SAKALA DEVI THAKUR and 6 ORS. <b>Versus</b> M/S. ANSAR and BROTHER and ANR.	MR.D NANDI MS.P SARMAH	MR.R ALI MR. F AHMED MR.R BORDOLOI
2	CRP/76/2018 CAVT. NO.0559/2018 FIXED	RASHMI DEKA BAISHYA AND ANR. <b>Versus</b> TRIBODH KUMAR DAS	MR S ALI MR. R BARUAH MR. A IKBAL	MR. S P ROY MS. N RAI MR. A K ROY FOR CAVEATOR MR. S ALAM
<b>ORDERS</b>				
3	I.A.(Civil)/101/2019 WITH LCR, FIXED <b>in</b> RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT. LTD. and ANR <b>Versus</b> SRI JOGENDRA NATH BHUYAN	MR. D SAHU MR. R S MISHRA	MR. D BARUAH
	<b>WITH</b> RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR <b>Versus</b> SRI JOGENDRA NATH BHUYAN	MR.D SAHU MR.R S MISHRA	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
	<b>WITH</b> I.A.(Civil)/2180/2018 <b>in</b> RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR <b>Versus</b> SRI JOGENDRA NATH BHUYAN	MR. D SAHU MR. R S MISHRA	
<b>HEARING</b>				
4	RSA/84/2008 (PART-HEARD), WITH LCR, FIXED	HEM CHANDRA SHARMA ANIL <b>Versus</b> AUNIATI SATRA	MR.S K GOSWAMI MR.P K SHARMA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH MISS.D CHOWDHURY
5	RFA/19/2014 (PART-HEARD), WITH LCR, FIXED	HEM CH. GOHAIN <b>Versus</b> GHANASHYAM BARMAN and 2 ORS.	MRG P BHOWMIK(Sr.Adv.) MR.T ROY MS.B SARKAR MS.S DEY MS.S RAJKUMARI	MR.A C SARMA MS.N DEVI MR.H HAZARIKA MR.P MEDHI

6	RFA/47/2018 (PART-HEARD), WITH LCR	DR. DEBAJIT DAS AND ANR <b>Versus</b> WILLIAMSON MAGOR EDUCATION TRUST AND 4 ORS	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. K N CHOUDHURY MR. P SUNDI (R1, R2, R4, R5) MR. A GOSWAMI (R1, R2, R4, R5)
	<b>WITH</b> CO/16481/2018 (Filing Number) <b>in</b> RFA/47/2018	WILLIAMSON MAGOR EDUCATION TRUST AND 7 ORS, <b>Versus</b> DR. DEBAJIT DAS AND ANR		
7	RSA/5/2009 WITH LCR	DIMBESWAR NATH and ORS. <b>Versus</b> DADHIRAM NATH	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	MR.S SAHU
8	RSA/193/2011 WITH LCR	RASE PRIYA @ RASE BALA BARMAN <b>Versus</b> UTTAM BARMAN AND ORS	MR.S K GOSWAMI MR.R KATHKATIA	MR.B HALDAR MR.S SARKAR
9	CRP/225/2014 FIXED	CHANDI CHARAN CHOUDHURY <b>Versus</b> SMTI KALMU CHOUDHURY and 3 ORS	MR R DE MS N MITRA MR R ISLAM MS D DEVI	S DEY MR P K DEBROY P SEN
10	RSA/168/2015 CAVT. NO. 392/2015 WITH LCR	SRI JIBAN CH BORAH and ANR <b>Versus</b> SRI PABITRA BORDOLOI and 3 ORS	MR.P S DEKA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR.R BARUAH MR.S ALI FOR CAVEATOR
11	CRP/468/2016 WITH LCR, FIXED	M/S. SHREE LAXMI STORES <b>Versus</b> CHANDANMAL CHHAJER	MR. K C DEKA MR. A SATTAR MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. D BANERJEE S CHOUDHURY MR. S D ROY MR. P BORGHAIN	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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6)	MR A GOENKA	13-05-2019	To	18-05-2019
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12)	MR A KUNDU	13-05-2019	To	23-05-2019
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15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
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20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./366/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	MR. M KHAN (R1) MR. SK MUKTAR (R2) MR. J RAHMAN (R1) KAKALI DEVI (R1)
	<b>WITH</b> I.A.(Civil)/1619/2018 <b>in</b> MACApp./366/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	
	<b>WITH</b> I.A.(Civil)/1620/2018 <b>in</b> MACApp./366/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	
2	MACApp./243/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> HANUFA BIBI@ HANIFA BIBI AND 2 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
	<b>WITH</b> I.A.(Civil)/1432/2019 <b>in</b> MACApp./243/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> HANUFA BIBI@ HANIFA BIBI AND 2 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
3	MACApp./261/2019	SMT. HANUFA KHATUN AND 2 ORS. <b>Versus</b> SRI PARAMJIT SINGH AND 3 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	
4	MACApp./280/2019	SRI DULU LASKAR <b>Versus</b> SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MS. A PHUKAN (R-1) MRS. P M DUTTA (R-3)

**WITH**  
I.A.(Civil)/1647/2019  
in MACApp./280/2019

SRI DULU LASKAR  
**Versus**  
SMTI JOONAKI BORA and 2 ORS

MR. M R LASKAR  
MR. R HAZARIKA

MR. A DUTTA (R-3)  
MR. R D PHUKAN (R-1)  
MRS. S BORPATRAGOHAIN  
(R-1)  
MRS. P M DUTTA (R-3)  
MS. A PHUKAN (R-1)

**ORDERS**

5 MC/3562/2013  
IN MAC.APP. SL.NO. 195321

BAPUKAN KALITA,  
**Versus**  
THE UNITED INDIA INSURANCE CO. LTD.  
and 4 ORS,

MR.J KALITA  
MR.S C PANDIT

MRS.B ACHARYA  
MR.S K GOSWAMI  
MR.A J SAIKIA  
MR.A ACHARYA  
MR.N N BHUYAN  
MR.U K DUTTA  
MR.K BORAH

6 MACApp./84/2016

M/S NEW INDIA ASSURANCE CO LTD  
**Versus**  
SMTI PURABI DAS and 3 ORS

MS.M CHOUDHURY  
MR.A AHMED  
MR.S DUTTA(Sr.Adv.)  
MR.P P DOLEY

7 I.A.(Civil)/1163/2016  
FIXED  
in MACApp./277864/2016

MD. MISKIN ALI  
**Versus**  
UNION OF INDIA,

MR. M A SHEIKH  
MR.M HOSSAIN  
MS.F INTAZ  
MR.K U AHMED

ASSTT.S.G.I.

**WITH**  
MACApp./277864/2016  
(Filing Number)

MD MISKIN ALI  
**Versus**  
UNION OF INDIA

8 MACApp./604/2017  
WITH LCR

RELIANCE GENERAL INSURANCE CO.  
LTD.  
**Versus**  
SRI SANAT KR. PAL and 3 ORS,

MR.A TALUKDAR  
MS.L SHARMA  
MR.K K BHATTA  
MR.J JOHN

MS S BHUJI  
MR. K BHATTACHARJEE  
MR.L GOGOI  
MR. S DAS  
MR.N J GOGOI

9 MACApp./433/2018  
WITH LCR

MD AMIR HUSSAIN  
**Versus**  
THE BAJAJ ALLIANZ GENERAL  
INSURANCE CO. LTD and 2 ORS

MR. P CHOUDHURY  
MS. S KHANIKAR  
MR. P SINGH  
MS. P BARUAH

MR. D SAIKIA (R-1)  
MR. P HAZARIKA (R-1)  
MR. P K MUNIR (R-1)

10 MACApp./434/2018  
WITH LCR

MUSTT NASIMA KHATUN and 2 ORS  
**Versus**  
DIVISIONAL MANAGER UNITED INDIA  
INSURANCE CO LTD and ANR

MR. M TALUKDAR

MR. K K DEY (R-1)  
MR. V K BAROOAH (R-1)

11 MACApp./439/2018  
WITH LCR

UNITED INDIA INSURANCE COMPANY  
LIMITED  
**Versus**  
SRI SARURAM DAS and ANR

MR S S SHARMA  
MR S S SHARMA  
MR.B J MUKHERJEE

MR. M TALUKDAR  
MR. A R SHOME  
MR. S CHAUHAN  
MR. P MAZUMDER  
T PAUL

12 MACApp./604/2018

SMTI ANITA DAS  
**Versus**  
M/S UNITED INDIA INSURANCE CO. LTD  
AND 4 ORS

MR. T J MAHANTA  
MS. P BHATTACHARYA  
MR. S SINGH  
MR. A BORUA

MS. P DEBNATH (R1)  
MD. A AHMED (R1)  
MR. R C PAUL (R1)

13 MACApp./771/2018

THE UNITED INDIA INSURANCE  
COMPANY LTD  
**Versus**  
SMT BAIKAKHI DAS AND 4 ORS

MR. A DUTTA  
MRS. P M DUTTA

MR. A BHATTACHARYYA  
(R1, R3)  
MR. S SINGH (R1, R3)

14 MACApp./892/2018

ORIENTAL INSURANCE COMPANY  
LIMITED  
**Versus**  
SMTI PRANITA KALITA AND 2 ORS

MS. P DEBNATH  
MR. R C PAUL

MR. A KHAN (R1)  
MR. M DUTTA (R1)  
MR S KHOUND (R2,R3)  
MR H K NATH (R2,R3)

15 I.A.(Civil)/1288/2018  
in MACApp./272/2018

UNITED INDIA INSURANCE CO. LTD  
**Versus**  
PARESH KALITA AND 2 ORS

MR. S DUTTA  
MS. N MODI  
MR. C SHARMA  
MR. R A HAZARIKA  
MR. SIDHANT DUTTA

MR. P C DEY  
MR. A B ROY  
MR. I HAQUE

**WITH**  
MACApp./272/2018

UNITED INDIA INSURANCE CO. LTD  
**Versus**  
PARESH KALITA AND 2 ORS

MR. S DUTTA  
MS. N MODI  
MR. C SHARMA  
MR. R A HAZARIKA  
MR. SIDHANT DUTTA

MR. P C DEY(R1)  
MR. I HAQUE(R1)

	<b>WITH</b> I.A.(Civil)/1289/2018 <b>in</b> MACApp./272/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> PARESH KALITA AND 2 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. P C DEY(R1) MR. I HAQUE(R1)
16	I.A.(Civil)/1757/2018 <b>in</b> MACApp./410/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MST. TARA BANU AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K H SAIKIA(R1 AND 2)
	<b>WITH</b> MACApp./410/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MST TARA BANU AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K H SAIKIA(R1 AND 2)
	<b>WITH</b> I.A.(Civil)/1758/2018 <b>in</b> MACApp./410/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MST. TARA BANU AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	I.A.(Civil)/1136/2019 WITH STAY PET. <b>in</b> MACApp./14668/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT. SONTORA BASUMATARY AND 6 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> MACApp./14668/2018 (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT SONTORA BASUMATARY AND 6 ORS		
18	I.A.(Civil)/1319/2019 <b>in</b> MACApp./2901/2019	SRI NONI GOPAL HAZARIKA <b>Versus</b> SRI MANIK BORA	MD. A MATLIB	
	<b>WITH</b> MACApp./2901/2019 (Filing Number)	SRI NONI GOPAL HAZARIKA <b>Versus</b> SRI MANIK BORA		
<b>HEARING</b>				
19	MACApp./282/2013 WITH LCR, FIXED	BIPIN CH. DEKA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. and ANR.	MR.A KHANIKAR MR.B KALITA	MS.R D MOZUMDAR MS.N SARMA
20	MACApp./123/2015 WITH LCR 3 FILES	MD. SAJAHAN ALI <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR,	MR.A GANGULY MR.A DUTTA	MR.S S SHARMA(R-1) MS.L SHARMA(R-1) MR.B J MUKHERJEER-1 MRA SHARMA(R-1)
21	MACApp./38/2016 FIXED	SRI PINKI CHOUHAN <b>Versus</b> SRI ACHYUT BAISHYA and 2 ORS	MR.R S CHOUHAN	MS. C MOZUMDAR MR. S P SHARMA
22	MACApp./69/2016 WITH LCR 4 FILES	JYOTISH BORO <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 3 ORS,	MR. S C PANDIT	MR. A TALUKDAR (R-1) MR. K K BHATTA (R-1) MR. J JOHN (R-1) MR. A DUTTA (R-2) MRS. P M DUTTA (R-2)
23	MACApp./138/2016 WITH LCR 2 FILES	SRI HRITOKESH PATGIRI <b>Versus</b> SRI NAVIN HIRANIA and 2 ORS	MR.A ACHARYA MS.M SAIKIA MR.D BANIA	MR.R C PAUL(R-3)
24	MACApp./194/2016 WITH LCR 3 FILES	NATIONAL INSURANCE CO. LTD. <b>Versus</b> LILI HAZARIKA and 2 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.G RAHUL MR.R M DEKA MR. A K GUPTA (R1, R2) MR H J TAMULI (R1, R2)
25	MACApp./241/2016 WITH LCR, FIXED	MRS RASHIDA KHATUN and 6 ORS <b>Versus</b> REGIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD and ANR	MR.M TALUKDAR MS.D KALITA	MS.N MODI(R-1) MSN KALITA(R-1) MR. P NEOG(R-2) MR.S DUTTAR-1 MR.C SHARMA(R-1) MR.P SHAH(R-2) MR.SIDHANT DUTTA(R-1)



26	MACApp./375/2016 WITH LCR 1 FILE	UNION OF INDIA and ANR <b>Versus</b> SRI KHAGEN BORO	C.G.C. MR.S CHAKRABARTY MR.A C KALITA	
27	MACApp./468/2017 WITH LCR	SRI PRAFULLA KONWAR <b>Versus</b> SRI SAROJ DEVI RATHI and 2 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE MR.S DEY	MR.S K GOSWAMI-3 MR.B K GOSWAMI(R-3) MR.A KALITA(R-3) MR.R KATHKATIA(R-3)
28	I.A.(Civil)/3920/2017 WITH LCR 3 FILES, FIXED in MACApp./605/2017	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BOBY SONAR and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.S K GOSWAMI MR.M CHOUDHURY MR.T ALI MR.B K GOSWAMI MR.S N KRISHNATRAYA
	<b>WITH</b> MACApp./605/2017	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BOBY SONAR and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MS B CHOUDHURY(R-4) MR.S K GOSWAMI MR.M CHOUDHURY(R-5) MR.T ALI MS. S DAS MR.B K GOSWAMI MR.S N KRISHNATRAYA

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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING (BA)</u></b>				
1	Bail Appln./824/2019 FIXED	LACHIT BORA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
2	Bail Appln./873/2019 FIXED	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR I AHMED MR. M RAHMAN	PP, ASSAM
3	Bail Appln./955/2019 FIXED	SYED ABDUSH SAMAD <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
4	Bail Appln./958/2019 FIXED	MD. ASTUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
5	Bail Appln./962/2019 FIXED	SUMAN SAIKIA @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR M RANA MR. J SAIKIA	PP, ASSAM
6	Bail Appln./977/2019 FIXED	HIRANYA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
7	Bail Appln./983/2019 FIXED	MD. MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. ABU JAHID MD K RAHMAN	PP, ASSAM
8	Bail Appln./984/2019 FIXED	MD FULCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
9	Bail Appln./1043/2019 FIXED	HARENDRA BARO <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
10	AB/3342/2018 FIXED	ABDUR RAHIM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. I A HAZARIKA MR. A MATIN	PP, ASSAM
11	AB/3343/2018 FIXED	BHUBAN MOHAN GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. S SAHU MR. M K ALI MS. S SARMA	PP, ASSAM
12	AB/3507/2018 FIXED	KHIROD BORAH <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. R SINGHA	PP, ASSAM

13	AB/149/2019 FIXED	MONSUR ALI @ MONISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
14	AB/297/2019 FIXED	MANOJ PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
15	AB/340/2019 FIXED	MONGLI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
16	AB/434/2019 FIXED	KASHIM ALI <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. S H SIKDAR MR. N MAHAJAN	PP, ASSAM
17	AB/448/2019 FIXED	RAMESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. P KATAKI (FOR INFORMANT) MS D BORGOHAIN (INFORMANT) MR. A BARUAH (FOR INFORMANT) PP, ASSAM MR. M K DUTTA (FOR INFORMANT) MR. M G SINGH (FOR INFORMANT) MR. A DIHINGIA (FOR INFORMANT)
	<b>WITH</b>			
18	AB/951/2019	RAMESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. D BORA	MR. P KATAKI (INFORMANT) MRS R BEGUM (INFORMANT) PP, ASSAM
19	AB/574/2019 FIXED	HAMIDUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	PP, ASSAM
20	AB/592/2019 FIXED	AHMED RUBUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED	PP, ASSAM
21	AB/679/2019 FIXED	ASHIS GOALA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
22	AB/691/2019 FIXED	ABDUR RASHID ANSARY <b>Versus</b> THE STATE OF ASSAM	MR. L C DEY MR. T L MAHANTA	PP, ASSAM
23	AB/695/2019 FIXED	DEBABRATA SEN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. P DUTTA MR. N K BARUA	PP, ASSAM
24	AB/699/2019 FIXED	DR. HARSHA BHATTACHARJEE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C KEYAL MS. P BARUAH	PP, ASSAM
25	AB/722/2019 FIXED	ATOWAR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. R H BHUYAN	PP, ASSAM
26	AB/746/2019 FIXED	AAYUB MOHAMMAD EALAH @ AAYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MR. Y ALI	PP, ASSAM
27	AB/808/2019 FIXED	MD. KARIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

28	AB/870/2019 FIXED	RATUL CHARAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MD ASLAM MR. A CHETIA MS. S KATAKEY	MR. P D NAIR (FOR INFORMANT) MR G ALAM (FOR INFORMANT) MR. H ROHMAN (FOR INFORMANT) MR. D NAG (FOR INFORMANT) PP, ASSAM
29	AB/876/2019 FIXED	RATUL CHARAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. P D NAIR (FOR INFORMANT) MR G ALAM (FOR INFORMANT) MR. H ROHMAN (FOR INFORMANT) MR. D NAG (FOR INFORMANT) PP, ASSAM
30	AB/924/2019 FIXED	SHAWMITRA NATH <b>Versus</b> THE STATE OF ASSAM	MR. RAJARSHEE DE MR. F A HASSAN	PP, ASSAM
31	AB/944/2019 FIXED	MD. SAMSUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. N ISLAM MR. H A LASKAR	PP, ASSAM
32	AB/955/2019 FIXED	PRADIP KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. B KHAKHLARY	PP, ASSAM
33	AB/959/2019 FIXED	NABA KR. DAS @ NABA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
34	AB/977/2019 FIXED	SYED TAFIKUL ISLAM @ BAPA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MR. Y ALI MR. F R CHOUDHURY	MS. S E AHMED (INFORMANT) PP, ASSAM MR. A A HUSSAIN (INFORMANT) PP, ASSAM
35	AB/978/2019 FIXED	BAPU NAYAK AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	PP, ASSAM
36	AB/994/2019 FIXED	BISHNU PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
37	AB/996/2019 FIXED	DIP JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	PP, ASSAM
38	AB/1041/2019 FIXED	KHAGEN RAY <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM
39	AB/1045/2019 FIXED	HITESH BIKASH KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MS P BATHARI MS S HASNU	PP, ASSAM
40	AB/1102/2019 FIXED	ANUP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN N ALAM MS. M CHAKRABORTY	PP, ASSAM
41	AB/1206/2019 FIXED	ARIF JAKARIA @ ARIF ANSARI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. A HOQUE	PP, ASSAM
42	AB/1217/2019 FIXED	SMTI MALATI DEVI @ MALA DEVI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. A HOQUE	PP, ASSAM
43	AB/1224/2019 FIXED	ABDUL RAJAK <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
44	AB/1242/2019 FIXED	NOBI HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM	PP, ASSAM

45	AB/1243/2019 FIXED	RAHMAN ALI @ ABDUR RAHMAN (RAHAM) AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MS J BEGUM	PP, ASSAM
46	AB/1253/2019 FIXED	GIRIN DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS. R D BHUYAN MS. N M DEKA MR. N M DUTTA	PP, ASSAM
47	AB/1283/2019 FIXED	MRS. GOLERA BIBI @ GOLEBHAN BIBI <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
48	AB/1301/2019 FIXED	FIROZ AL MAMUN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM

**ORDERS**

49	I.A.(CrI.)/363/2018 AB 3132/17(D/O), FIXED in AB/3132/2017	SREETAMA BHATTACHARYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K PAUL MR. A SARMA MR J P CHAUHAN	MR. S DUTTA (R2) MS. I DAS (R2) PP, ASSAM
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**HEARING**

50	CrI.Pet./789/2012 WITH LCR 5 FILES	NAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S K GHOSH MRB KAUSHIK	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 16/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,16th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Pet./505/2019 FIXED	HARI KANTA TERON AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
<b><u>ORDER NO STEPS</u></b>				
2	Crl.Pet./260/2019 B/O	IKBAL FARID <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MR. F R CHOUDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
3	AB/725/2019 WITH AB 15/19(D/O), FIXED	ANJUWARA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. D BORA	MR. J I BORBHUIYA (INFORMANT) MS F BEGUM (INFORMANT) MR. L MOHAN (INFORMANT) MRS. K H CHOUDHURY (INFORMANT) PP, ASSAM
4	AB/797/2019 FIXED	MRIGEN GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MRS. M C DUTTA MR. A CHETIA	PP, ASSAM
5	AB/875/2019 FIXED	TAIJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. P BARMAN	PP, ASSAM
6	AB/953/2019 FIXED	PARAMA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MS. M BHATTACHARYYA	PP, ASSAM
7	AB/997/2019 FIXED	SHAHEB KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. S A SAIKIA MR. Y ALI	PP, ASSAM
8	AB/1175/2019 FIXED	BODIUZ ZAMAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. A S ALI	PP, ASSAM
<b><u>HEARING</u></b>				
9	Crl.Rev.P./220/2009 WITH LCR, FIXED	GULJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR.K SARMA MR.D DAS	PP, ASSAM

10	Crl.A./111/2010 WITH LCR 2 FILES, FIXED	HIRU DAS, <b>Versus</b> RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS PP, ASSAM I LAHIRI A A MIR
11	Crl.A./114/2010 WITH LCR 4 FILES, FIXED	SUNANDA DAS@SUNENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR.B C DAS MR. KH KHAMDAKAN MR. P CHOUDHURY MR.K K KALITA MR.B BARMAN MR. K SAIKIA	PP, ASSAM
12	Crl.Rev.P./370/2011 WITH LCR 4 FILES	UTTAM DAS <b>Versus</b> THE STATE OF ASSAM	MR.T J MAHANTA MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM

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